

आयकर अपीलीय अधिकरण, अहमदाबाद न्यायपीठ 'A' अहमदाबाद ।

**IN THE INCOME TAX APPELLATE TRIBUNAL
"A" BENCH, AHMEDABAD**

**BEFORE SHRI RAJPAL YADAV, JUDICIAL MEMBER &
SHRI PRADIP KUMAR KEDIA, ACCOUNTANT MEMBER**

आयकर अपील सं./I.T.A. Nos. 2532 & 2533/Ahd/2017

(निर्धारण वर्ष / Assessment Year : NA)

Rushali Charitable Foundation C/o "Devi Bhuvan" Industrial Jewels Circle, Opp. Victoria Park Gate, Bhavnagar - 364002	बनाम/ Vs.	PCIT (Exemptions) 1 st Floor, Room No.111 & 112, Annexure Building, Aaykar Bhavan, Ashram Road, Ahmedabad
स्थायी लेखा सं./जीआइआर सं./PAN/GIR No. : AACTR9408D		
(अपीलार्थी /Appellant)	..	(प्रत्यर्थी / Respondent)

अपीलार्थी ओर से /Appellant by :	Shri P. B. Parmar, A.R.
प्रत्यर्थी की ओर से/Respondent by :	Aparna Agrawal, CIT.D.R.

सुनवाई की तारीख / Date of Hearing	02/05/2019
घोषणा की तारीख /Date of Pronouncement	03/05/2019

आदेश/ORDER

PER BENCH

The captioned appeals have been filed at the instance of the assessee against the orders of the Pr. Commissioner of Income Tax (Exemptions), Ahmedabad ('Pr.CIT(E)' in short), dated 28.09.2017 whereby the registration sought under s. 80G(5) & 12AA respectively of the Income Tax Act, 1961 (the Act) was declined.

2. At the time of hearing, learned counsel for the assessee informed orally that the assessee seeks permission to withdraw the captioned appeals, for which Ld. Departmental Representative for the Revenue has not objected. Accordingly, we are granting the prayer for withdrawal of both appeals by the assessee. Thus, we dismiss both appeals of the assessee as having been 'withdrawn'.

3. In the result, both appeals of the assessee are dismissed as withdrawn.

This Order pronounced in Open Court on 03/05/2019

Sd/-
(RAJPAL YADAV)
JUDICIAL MEMBER
Ahmedabad: Dated 03/05/2019

Sd/-
(PRADIP KUMAR KEDIA)
ACCOUNTANT MEMBER

True Copy

S. K. SINHA

आदेश की प्रतिलिपि अद्येषित / Copy of Order Forwarded to:-

1. राजस्व / Revenue
2. आवेदक / Assessee
3. संबंधित आयकर आयुक्त / Concerned CIT
4. आयकर आयुक्त- अपील / CIT (A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, अहमदाबाद /
DR, ITAT, Ahmedabad
6. गार्ड फाइल / Guard file.

By order/आदेश से,

उप/सहायक पंजीकार
आयकर अपीलीय अधिकरण, अहमदाबाद ।